




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 76/14	TP 70/16	Hearing	397-398	Murugayah Kanapasthy & 2 Ors. Vs Malind Properties Pvt. Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	U. LAKSHMOJI - R-6 94483 13483.	Self	
2	Praya. 9620048880.	- R-1 to 3 Accountant. R-5.	
3)	MRINAL SHANKAR 98806 41071	Petitioner 6.	

Counsel for petitioner is present. R-6 is present in person. Representative of R-1 to 3 and R-5 is present. Await notice of R-4. Counsel for petitioner informed the Tribunal that the matter is on the talks of compromise and requested two weeks' time. R-6 opposed to grant of time.

Time granted as a last chance to 31.05.2017.

  
MEMBER (J)

  
MEMBER (T)